

**HIGH COURT OF JAMMU AND KASHMIR**  
( Office of the Registrar Judicial, Jammu )  
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**NOTICE**

It is notified for information of all concerned that Criminal Appeals/Jail Appeals, in which legal aid has been provided at the State expenses have been listed before Hon'ble Division Bench/Single Bench on 02.12.2017 and shall be taken up first. A Supplementary Cause List has been issued in this regard.

  
30/11/2017  
Registrar Judicial

Jammu: 30.11.2017

## THE HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.

## SUPPLEMENTARY-1 CAUSELIST

[ LIST OF CRIMINAL APPEALS/JAIL APPEALS IN WHICH LEGAL AID HAS BEEN PROVIDED AND THESE CASES SHALL BE TAKEN UP FIRST. ]

COURT : CJ

HON`BLE THE CHIEF JUSTICE

HON`BLE MR. JUSTICE SANJEEV KUMAR

02/12/17(Saturday)

**FOR ORDERS**

1 CONF 1/2017 (By Order)

STATE

Vs ABDUL RASHID AND ORS.

**FOR FINAL HEARING**

2 CRA 9900001/2012 (By Order) MP(99001/2012)

MOHD. ASHRAF AND ANR.

Vs STATE OF JAMMU AND KASHMIR

MR.HAFEEZ UR REHMAN FOR PET.

MR.SANDEEP PADHA GA FOR RES.

MR.MEHARBAN SINGH FOR RES

c/w

CONF 23/2013

STATE

Vs MOHD.ASHRAF AND ANR.

3 CONF 3/2014

STATE

Vs CHANDER MOHAN

4 CRA 16/2014

MOHD.NAYEEM ANWAR

Vs STATE TH.ADVOCATE GENERAL

MR.R.KAUL FOR PET.

MR.D.S.JAMWAL, DY.AG FOR RES.

MR.MEHARBAN SINGH FOR RES

c/w

CONF 28/2012

STATE

Vs MOHD.NAYEEM ANWAR

MR.RAVINDER SHARMA AAG FOR PET.

MR.RAVINDER KOUL FOR RES.

MR.SUNIL SETHI SR ADV. FOR PET.

MR.SUMIT SINGH FOR PET.

5 CONF 17/2014

STATE

Vs KAKU RAM

MR.V.BHUSHAN GUPTA FOR RES

6 CRA 40/2014 (By Order) MP(99/2014) MP(98/2014)

JAGGAR MAL

Vs STATE TH.HOME DEPTT.

MR.B.L.KALGOTRA FOR PET.

MRS.SEEMA SHEIKHAR FOR RES.

c/w

CONF 5/2013

STATE

Vs JAGGAR MAL

MR.GAGAN BASOTRA, SR.AAG FOR PET.

MR.B.L.KALGOTRA FOR RES.

MR.AJAZ CHOUDHARY FOR RES.

MR.VIKRAM SHARMA FOR RES.

7 CRA 9900002/2014 (By Order)

SHANKER

Vs STATE TH.SECY.HOME

MR.RAKESH SHARMA FOR PET.

MR.H.A.SIDDIQUI FOR RES.

c/w

CONF 5/2014

STATE

Vs SHANKER

8 CRA 3/2017 (By Order)

RAJ KUMAR

Vs STATE TH.SHO.P/S.RAJOURI

MR.MANDEEP SINGH FOR PET.

MR.RAGHU MEHTA FOR RES.

c/w

CONF 5/2016  
STATE  
Vs RAJ KUMAR

Registrar Judicial